

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:378
ANSWERED ON:18.12.2014
ESTABLISHMENT OF HYDEL POWER PROJECTS
Rajput Shri Mukesh

Will the Minister of POWER be pleased to state:

- (a) whether the Central Electricity Authority (CEA)/ Government has assessed/studied the potentialities/ possibilities of establishing hydel power projects in Ganga Basin, if so, the details thereof;
- (b) the time by which feasibility assessment/study for the River Basin is likely to be completed; and
- (c) the concrete measures taken/being taken/to be taken by the Government to promote hydel power?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI Piyush GOYAL)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.378 TO BE ANSWERED IN THE LOK SABHA ON 18.12.2014 REGARDING ESTABLISHMENT OF HYDEL POWER PROJECTS.

(a) & (b) : Yes, Madam. The re-assessment studies of hydro-electric potential of the country was completed by the Central Electricity Authority (CEA) in 1978-87. The identified hydro-electric potential of Ganga Basin is estimated at 20711 MW, out of which 20252 MW is of projects above 25 MW.

(c) : Apart from various policy initiatives, as enshrined in the National Electricity Policy, National Hydro Policy, National Rehabilitation and Resettlement Policy and National Tariff Policy, the Government of India and CEA regularly monitor the implementation of hydro projects including site visits, interaction with developers and expediting various clearances, etc. An independent Power Project Monitoring Panel (PPMP) has also been set up to regularly follow up the progress of hydro projects.